

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1647  
ANSWERED ON:22.08.2012  
DECREASE IN NUMBER OF SUBORDINATE STAFF  
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**Will the Minister of FINANCE be pleased to state:**

- (a) The details of extent guidelines and rules on the matter of filling up vacancies in Government Department;
- (b) whether the number of subordinate staff is decreasing vis-a vis group `A` and `B` employees; and
- (c) If so, the details thereof for the last three years and the current year and the reaction of the Government thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) As per extant guidelines/rules it is for the concerned Government Departments to take action regarding filling up vacancies arising within their departments. If a post is held in abeyance or remains unfilled for one year or more, it is deemed as abolished. Such vacancies are revived with the approval of the competent authority.

(b) & (c): As per the latest information available, the estimated number of Group A, Group B, Group C and Group D regular Central Government Civilian employees (including UTs) during the last three years is as follows;

As on A B C D

01.03. 2011 87410 205523 2856347 -

01,03. 2010 86534 184631 2860477 -

01.03. 2009 82008 160126 2135283 786987

After implementation of the 6 CPC, erstwhile Group D posts have been categorised as Group C.